

major banks (excluding State Bank of India) have increased their advances to agriculture by about Rs. 12 crores by the end of November, 1968. State-wise break-up is not available.

(d) The rate of interest charged by the major banks vary between 7 to 9.5 per cent based on considerations such as duration of the loan, the nature and realisability of security, the type of borrower and his financial strength, the purpose of the loan, the size of the advance, etc.

(e) This depends upon the terms of the individual loans having regard to their nature.

#### I.F.C. Loan to Film Industry

2423. SHRI BHARAT SINGH CHAUHAN; Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the Industrial Finance Corporation does not grant loan to the Film Industry;

(b) if so, the reasons therefor;

(c) the details of the industries for which the loan is given by the Corporation; and

(d) the names of the firms and extend of amount given by the Corporation during the last three years, year-wise?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The Industrial Finance Corporation does not assist the Film Industry as it can, under its statute, lend only to an "industrial concern" as defined in Section 2(c) of the I.F.C. Act. Under this section an industrial concern has to be engaged in the manufacture, preservation or processing of goods or in shipping or in mining or in the hotel industry or in the generation or distribution of electricity or any other form of power. The Film Industry is not covered strictly by this definition. In any case there is, in existence the "Film Finance Corporation" a specialised institution for financing the Film Industry.

(c) Any public limited company or co-operative society incorporated and registered in India which is engaged in any of the activities referred to in the reply to parts (a) and (b) above is eligible for financial assistance from the Corporation.

(d) The accounting year of the Corporation is from July-June. The required information for the accounting years of the Corporation ending 30th June, 1966; 30th June, 1967 and 30th June, 1968, is contained in Appendix 'B' of the Industrial Finance Corporation's 18th, 19th and 20th Annual Reports which were laid on the Table of the Lok Sabha on 10th November, 1966, 23rd November, 1967 and 18th November, 1968 respectively.

#### Drinking Water for Villages during Gandhi Centenary Year

2424. SHRI VALMIKI CHOUDHARY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether there is a proposal to make drinking water available to the remotest villages in the country during the Gandhi Centenary year;

(b) if so, the precise conditions in each State regarding non-availability of drinking water particularly in Bihar and Rajasthan; and

(c) the schemes if any drawn up for providing drinking water to these areas during 1969 and the Central aid for these schemes to be given to the State Governments particularly to Bihar and Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Does not arise.

(c) The State Governments have been advised to implement rural piped water supply schemes in difficult and scarcity areas based on a priority programme during the Fourth Plan period.

The Plan allocations for 1969 are yet to be decided.

#### Nehru Museum

2425. SHRI J. H. PATEL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have decided